

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

PLAN SCHEMES OF CIC

Construction of CIC Office Building

The Central Information Commission (CIC) has been allotted land measuring 4653 sq. mtrs. and 2879 sq. mtrs. Adjacent to each other in the JNU Old Campus on 29th August, 2012. It is proposed to construct Office Building on the land measuring 4653 sq. mtrs. and to develop a green area in the 2879 sq. mtrs land. The proposed duration of project is two years.

The Planning Commission has 'in principle' approved the allocation of funds for construction of the CIC Headquarters building. National Building Construction Corporation (NBCC) has been approved for project management of the construction work as well as the design of the proposed building. The SFC for the proposed building has been approved by the Government at a cost of Rs.4253.81 lakhs vide their letter dated 30.7.2014. The issue regarding selection of Architect for the proposed Building is being finalized.

AppCoMS-Locator

The Planning Commission had conveyed 'in-principle' approval for the Central Sponsored Scheme on 'Project Locator' under the Plan Revenue Scheme during the 12th Five Year Plan. However, keeping in view the need for revamping the workflow system of the Commission, it has been decided by the Commission in consultation with NIC to revamp the existing IT system including a module for archiving the decisions of the Commission which was the main component of the Project Locator. Accordingly, the revised proposal for development of Appeal, Complaints Management and Locator System (AppCoMS-Locator) has been submitted to DOPT and their approval is awaited. No expenditure has been incurred under this component of the Scheme till now.

Preparation of Publicity Material:

Under this Plan Scheme, during the 11th Five Year Plan, the Commission went for preparation of Audio and Video Spots and their Broadcast/Telecast through All India Radio, Doordarshan and other Media Channels with the assistance of DAVP. During the 11th Five Year Plan, this component of the Plan Revenue Scheme was most successfully utilized. During the last 6 years an expenditure of Rs. 491.26 lakhs was incurred against an allocation of Rs.751.05 lakhs under this Scheme as per details given below :-

(Rs. In lakhs)

Preparation of Publicity Material	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	Total
Allocation	50.00	160.00	110.00	112.05	179.00	140.00	751.05
Utilization	25.27	135.27	180.29	60.42	72.57	17.44	491.26

The 11th Five Year Plan Scheme of preparation of Publicity Material is continuing in a modified version based on the experience gained by the Commission in the 12th Five Year Plan. The experience gained over seven years regarding implementation of the Act have resulted in the realization that the Annual Convention of the Commission is a major publicity event which goes a long way in propagating and popularizing Right to Information regime. Accordingly, in the 12th Five Year Plan, the Commission is implementing a Plan Scheme component of "Propagation of Right to Information". The Annual Convention has become a platform and a forum for meeting of stake holders, various Information Commissioners across the country, the Civil Society, the Government, Press and the Intelligentsia to come together and deliberate on various issues and concerns related to the Right to Information regime. The Annual Convention also provides an avenue for accessing and appreciating best practices and programmes adopted by various public authorities to promote transparency.

In the year 2013-14, the Chief Information Commissioner, Information Commissioners and other functionaries of the Commission participated in various training programmes, workshops, seminars organized for government officials including CPIOs and other stakeholders to explain the nuances of the Act as well as to apprise them about latest decisions of the Commission and superior courts of law in this regard as a part of awareness generation endeavor.

The Plan Funds were utilized for Publicity of RTI on the occasion of the 8th Annual Convention along with insertion of advertisement in important National and Local Dailies.

Digitalization of Dak and E-Office.

After the establishment of the Central Registry in the Commission in July 2013 there has been need to digitalize the Dak so that the same can be uploaded in the system for use in the various registries in the Commission and online processing of the Complaint/Appeals. This will be a continuation of the scheme under the 11th Five Year Plan to the 12th Five Year Plan.

DETAILS OF ALLOCATION OF BUDGET AND EXPENDITURE UNDER NON-PLAN AND PLAN DURING THE YEARS FROM 2012-13 TO 2014-15.

(Rupees in lakhs).

S.No.	Object Head	RE/Final Grants during 2012-13.	Expenditure during 2012-13	RE/Final Grants during 2013-14	Expenditure during 2013-14	BE 2014-15.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Salaries	431.20	425.30	455.70	443.05	512.00
2	Wages	171.00	170.54	163.50	162.61	170.00
3	OTA	1.00	1.00	0.80	0.80	2.00
4	Medical Treatment	7.00	6.68	10.85	10.85	6.00
5	DTE	17.10	17.29	12.80	12.75	27.50
6	FTE	5.79	5.79	3.15	3.14	10.00
7	O.E.	210.00	209.98	320.00	318.52	230.00
8	R.R. & T.	411.80	411.79	445.00	444.47	400.00
9	Publication	5.00	4.91	6.00	4.80	10.00
10	OAE	2.70	2.70	5.00	4.53	10.00
11	Minor Works	9.00	8.82	7.00	5.91	10.00
12	Prof.Services.	21.09	20.87	62.60	62.49	40.00
13	Information Techonlogy.	16.00	16.00	20.00	19.68	15.00
(A)	Total: Non-Plan	1308.68	1301.67	1512.40	1493.60	1442.50

I.B.E; Interim Budget Estimates

Plan Revenue:

(1)	Effective Implementation of RTI Act,2005.	100.00	72.58	18.20	17.44	300.00
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Plan Capital:

(1)	Construction of H.O.Bldg.	30.00	6.87	19.81	19.81	1000.00
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Details of Items Procured Exceeding Rs.10.00 lakhs in Value during 2013-14 and 2014-15

(Rs. In lakhs)

S.No.	Description of Item	Date of Purchase	Cost	Remarks
1.	250 KVA Kirloskar Generator Set	18.2.2014	19,81,000	The Generator Set was purchased through DGS&D. It has been installed and is functional

The Central Information Commission procures items for its use through DGS&D, Open Tender, Limited Tender, Purchase Committee, Government Stores like Kendriya Bhandar, NCCF and other Cooperative Stores depending upon on the cost involved in the purchase as per instructions contained in the GFR.

Apart from this the Commission engages agencies for providing taxi and manpower services to CIC through Open tender. At present the tender for hiring taxis in CIC is awarded to M/s Rozana Travels, New Delhi w.e.f 27.6.2012. The tender for hiring manpower in CIC is under submission with DOPT for their approval. However, M/s Dignus Services, the Manpower Agency engaged by the Commission since the year 2013 is providing their manpower services till the finalisation of the present tender.

Apart from the above, the Commission awards AMC for the maintenance of Computers, Air-Conditioners and Intercom Exchange. The tender for AMC for Computers is being finalised. AMC for Air-Conditioners has been awarded to M/s Raj & K Power Distributors, New Delhi and that for Intercom Exchange is awarded to M/s Gurusons Communications Pvt. Ltd., New Delhi.